

ORISSA HIGH COURT

FILING REPORT AS ON :05/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0010441/2019	GOBARDHAN HARIPAL VS STATE OF ODISHA	ARJUNA CH.BEHERA VS	BIJEPUR /30 /2019 () //
2	BLAPL/0010442/2019	DIPU RANJAN SETHI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KHAJURIPADA /75 /2019 () //
3	BLAPL/0010443/2019	KADMABALA JANAKI RAO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GURANDI /100 /2019 () //
4	BLAPL/0010444/2019	KORIKANI CHINEYA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	JARADA /180 /2019 () //
5	BLAPL/0010445/2019	NARAYAN MISHRA VS STATE OF ODISHA(VIG.)	M/S.DIPTIREKHA NANDA VS	BHUBANESWAR VIGILANCE /58 /2019 () //
6	BLAPL/0010446/2019	ANDARU SAUNTA VS STATE OF ODISHA	SACHIDANANDA DASH VS	KAKIRIGUMMA /47 /2019 () //
7	BLAPL/0010447/2019	PRAMOD KUMAR HATI VS STATE OF ODISHA	S.P.MOHANTY VS	NARLA /118 /2019 () //
8	BLAPL/0010448/2019	CINTU @ BISWAJIT SAMANTARAY VS STATE OF ODISHA	TARAPRASAD MOHAPATRA VS	KUMBHARAPARA /204 /2018 () //
9	BLAPL/0010449/2019	PRAHALLAD@PAHALI PRADHAN VS STATE OF ODISHA	NILAMADHAB BISOI VS	JUNAGARH /267 /2019 () //
10	BLAPL/0010450/2019	BISNU @ BISHNU @ BISWARANJAN SAHOO VS STATE OF ODISHA	RANJAN KUMAR PRADHAN VS	BASELI SAHI PS /82 /2019 () //
11	BLAPL/0010451/2019	S.K.FARID VS STATE OF ODISHA	SACHIDANANDA DASH VS	SEMILLIGUDA /100 /2019 () //

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12	BLAPL/0010452/2019	SANJAYA MOHANTA VS STATE OF ODISHA	BIMBISAR DASH VS	KARANJIA /160 /2019 () //
13	BLAPL/0010453/2019	ANUKUL BAG VS STATE OF ODISHA	B.S.DASPARIDA VS	BHOGRAI /122 /2019 () //
14	BLAPL/0010454/2019	DHANARAJ BEDIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	RUGUDI /81 /2019 () //
15	BLAPL/0010455/2019	FAKIRA SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
16	BLAPL/0010456/2019	MANOJ PATTNAIK@MANOJ KUMAR@SWAINRAMANI KANTA PATTANAİK VS STATE OF ODISHA	 VS	EOW,BHUBANESWAR /11 /2015 () //
17	BLAPL/0010457/2019	RAKESH VERMA VS STATE OF ODISHA	B.C.RAY VS	MADHUPATNA /6 /2015 () //
18	BLAPL/0010458/2019	RAGHU BHUMIA VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	ORKEL /26 /2018 () //
19	BLAPL/0010459/2019	BUDU PATIKA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	GUDARI /78 /2019 () //
20	BLAPL/0010460/2019	SATYABRATA PALEI @ BAPUN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SEMILLIGUDA /100 /2019 () //
21	BLAPL/0010461/2019	BINAYA MULIA @ LUCKY VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	SEMILLIGUDA /100 /2019 () //
22	BLAPL/0010462/2019	SATYA RANJAN KISAN VS STATE OF ODISHA	GOPAL PRASAD JENA VS	/ /0 () //
23	BLAPL/0010463/2019	CHINMAYA SAMAL	BITAS KU.SWAIN	KUJANGA /211 /2018

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		VS	VS	()
24	BLAPL/0010464/2019	STATE OF ODISHA KSHETRABASI JENA	BISWARANJAN DALAI	// KUJANGA /126 /2019
		VS	VS	()
25	BLAPL/0010465/2019	STATE OF ODISHA RAJU BEHERA	AMIT KU.NATH	// ANGUL TOWN /926 /2019
		VS	VS	()
26	BLAPL/0010466/2019	STATE OF ODISHA JAYPRAKASH PATEL @ JAYAPRTAKASH	B.SAHOO	// SAMBALPUR VIGILANCE /60 /2019
		VS	VS	()
27	BLAPL/0010467/2019	STATE OF ODISHA BAIKUNTHANATH ROUT	SMRUTI RANJAN MOHAPATRA	// BHUBANESWAR VIGILANCE /54 /2019
		VS	VS	()
28	BLAPL/0010468/2019	STATE OF ODISHA KALIA @ DHARMENDRA BEHERA	A.K.SASMAL	// KHAJURIPADA /77 /2019
		VS	VS	()
29	BLAPL/0010469/2019	STATE OF ODISHA JAGANATHA JENA @ HARIBOL	H.N.M	// KUMBHARAPARA /5 /2016
		VS	VS	()
30	BLAPL/0010470/2019	STATE OF ODISHA SHYAMAGHANA BEHERA	M/S.DEVASHIS PANDA	// MAHAKALPARA /91 /2018
		VS	VS	()
31	CMAPL/0000819/2019	STATE OF ODISHA JOGESWAR SAGARIA	ADV.	// //
		VS	VS	()
32	CMAPL/0000820/2019	STATE OF ODISHA BIDYADHAR PRADHAN	ADV.	// //
		VS	VS	()
33	CMAPL/0000821/2019	STATE OF ODISHA IDAN BIBI	DINESH KUMAR MOHANTY	// //
		VS	VS	()
34	CMP/0001363/2019	ABDUL MAMTESAB KHAN SANJAY KUMAR MOHAPATRA	CHINMAYA KUMAR MISHRA	// //
		VS	VS	() CIVIL JUDGE (SD),BHUBANESWAR(Khordha *)

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35	CMP/0001364/2019	SANTILATA DAS RAMA CHANDRA BISWAL @ RAMA CH.BISWAL VS	CHINMAYA KUMAR MISHRA VS	CS/0000826/2018 // CIVIL JUDGE (SD),BHUBANESWAR(Khordha *)
36	CMP/0001365/2019	SANTILATA DAS NATIONAL HYDROELECTRIC POWER CO LTDM/S.S.S.RAO VS	VS	CS/0000812/2018 // ()
37	CMP/0001366/2019	M/S.GOWTHAMI INFRATECH PVT LTD SHANTILATA SA VS	D.P.MOHANTY VS	// // ()
38	CMP/0001367/2019	BASANTI BEHERA ISWAR DASH VS	BIBEKANANDA BHUYAN VS	// // ()
39	CONTC/0002382/2019	GOPAL DASH DURYODHAN CHANDAN VS	PRASANTA KUMAR JENA VS	// // ()
40	CONTC/0002383/2019	NISHITH KUMAR PRADHAN RAGHUNATH SAHOO VS	ADV VS	// // ()
41	CONTC/0002384/2019	COLLECTOR-CUM-DISTRICT MAGISTRATE,BALASORE ATMARANJAN MOHAPATRA VS	ADV VS	// // ()
42	CONTC/0002385/2019	ANANYA DAS MC OF GOURANGA SAHANI VS	ADV VS	// // ()
43	CONTC/0002386/2019	STATE OF ODISHA PARTHA RANJAN MOHAPATRA VS	ADV VS	// // ()
44	CONTC/0002387/2019	PRADIPTA KUMAR SAHANTI MADHAB CHANDRA BEHERA VS	UDIT RANJAN JENA VS	// // ()
45	CONTC/0002388/2019	RAMA CHANDRA TUDU KAILASH CHHUALSINGH VS	ADV. VS	// // ()
		SURESH MOHAPATRA, TAHASILDAR, CHILIKA		//

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46	CONTC/0002389/2019	SRIKANTA PATTNAIK VS ANUP SINHA	ANAND PRAKASH DAS VS	// () //
47	CRLA/0000897/2019	SANJIB SAI VS STATE OF ODISHA	BHARATI DASH VS	BRAJARAJNAGAR /283 /2018 DISTRICT AND SESSIONS JUDGE,JHARSUGURAH(Jharsuguda *) TR/0000085/2018
48	CRLA/0000898/2019	ARATA PRADHAN VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	BALIANTA P.S. /48 /2011 () //
49	CRLA/0000899/2019	SURIA@BISWANATH ROUT VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	DHENKANAL SADAR /141 /2019 () //
50	CRLMC/0003342/2019	PRASANTA KUMAR BHUYAN VS COLLECTOR CUM DISTRICT MAGISTRATE, BALASORE	M/S. R.R.DAS VS	/ /0 S.D.J.M.,BALASORE(Baleshwar) MISCA/0000310/2018
51	CRLMC/0003343/2019	SUDARSANA DAS VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /108 /2014 () //
52	CRLMC/0003344/2019	STATE OF ODISHA VS BEDABANTA PADHAN	A.G.A. VS	/ /0 A.D.J,PATNAGARH(Balangir) CRREV/0000005/2017
53	CRLMC/0003345/2019	PABITRA PRADHAN VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	BARANGA /16 /2010 () //
54	CRLMC/0003346/2019	MANOJ KUMAR SUNDARAY VS STATE OF ODISHA	B.K.NAYAK VS	/99 /2017 () //
55	CRLMC/0003347/2019	MD.SAHID VS STATE OF ODISHA	K.M.NITIN VS	LALBAG /21 /2015 () //
56	CRLMC/0003348/2019	GANGADHAR SAHOO VS STATE OF ODISHA	B.K.NAYAK VS	/207 /2015 () //
57	CRLMC/0003349/2019	TARUN KUMAR BAROI	SATYA RANJAN MULIA	/ /0

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		VS	VS	()
		REPUBLIC OF INDIA		//
58	CRLMC/0003350/2019	ASHOK KUMAR BISOYI@ASHOK BISOYI	BIBHUDANANDA MOHAPATRA	BHANJANAGAR /162 /2001
		VS	VS	()
		STATE OF ODISHA		//
59	CRLMC/0003351/2019	RAJIB GOUDA	DAYANANDA MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
60	CRLMC/0003352/2019	JITENDRA KUMAR TRIPATHY	M.A.ALI	MAHILA (BERHAMPUR) /28 /2019
		VS	VS	()
		STATE OF ODISHA		//
61	CRLMP/0001687/2019	SUKANTI DAS @ BEHERA	AJAYA KUMAR MOHARANA	/ /0
		VS	VS	()
		STATE OF ORISSA		//
62	CRLMP/0001688/2019	RAMESH NAIK	ASHIS KUMAR DAS	/ /0
		VS	VS	()
		S.P, RURAL CUTTACK		//
63	CRLMP/0001689/2019	PALLABI SAHOO	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
64	CRLMP/0001690/2019	ABANI KUMAR PALEI	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
65	CRLMP/0001691/2019	MANA RANJAN MAHAKUD	DEBABRATA RATH	RARUAN /1 /2016
		VS	VS	()
		STATE OF ODISHA		//
66	CRLMP/0001692/2019	MULI BARIK	G.P.DUTTA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
67	CRLMP/0001693/2019	SAUBHAGINI PHATESINGH	A.PATTANAİK	/ /0
		VS	VS	()
		STATE OF ORISSA		//
68	CRLREV/0000815/2019	PREMANANDA ROUT	MANORANJAN MISHRA	/ /0
		VS	VS	()

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69	CRLREV/0000816/2019	URA DEI@URMILA ROUT BISWANATH SAHOO VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// AMBABHONA /33 /2013 ()
70	FAO/0000952/2019	HARINATH SAHU VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //
71	FAO/0000953/2019	GANESH CH.PRADHAN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //
72	MACA/0000887/2019	SURESH KUMAR NAYAK VS KAILASH CHANDRA PARIDA	PRADEEP KUMAR MISHRA VS	// () //
73	MACA/0000888/2019	KUMAR NAIK VS UPENDRA KUMAR JENA	PRADEEP KUMAR MISHRA VS	// () //
74	MACA/0000889/2019	PRAHALLAD PARIDA VS THE MANAGER,TATA MOTORS LTD.	M/S.B.SINGH VS	// () //
75	MACA/0000890/2019	DASARATHI PRADHAN VS NARAYAN SAHOO	ATAL BEHARI MOHANTY VS	// () //
76	MACA/0000891/2019	PITABAS GHADAI VS NARAYAN SAHOO	ATAL BEHARI MOHANTY VS	// () //
77	RPFAM/0000296/2019	SAPAN KU.MOHAPATRA VS ANURADHA NAYAK	BIBEKANANDA BHUYAN VS	// () //
78	RSA/0000356/2019	ANAPURNA BEHERA VS SANDHYARANI DAS	M/S.B.K.NAYAK(1) VS	// () //
79	TRP(C)/0000409/2019	VARSHA JENA VS SANTOSH JENA@SANTOSH KU.JENA	BIBHUDANANDA MOHAPATRA VS	// () //

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80	TRP(C)/0000410/2019	SNIGDHARANI MANGARAJ VS LAXMI NARAYAN SAMANTARAY	UMAKANTA BARIK VS	// 0 //
81	WA/0000622/2019	PRAJNYA PRIYADARSINI PRADHAN VS MANOJ KU.PANI	SUSANTA KUMAR DASH VS	// 0 //
82	WA/0000623/2019	PRAJNYA PRIYADARSINI PRADHAN VS RAJESH KU.DAS	SUSANTA KUMAR DASH VS	// 0 //
83	WA/0000624/2019	PRAJNYA PRIYADARSINI PRADHAN VS NIGAMA PR.PATHY	SUSANTA KUMAR DASH VS	// 0 //
84	WA/0000625/2019	PRAJNYA PRIYADARSINI PRADHAN VS DEBASISH MAHAPATRA	SUSANTA KUMAR DASH VS	// 0 //
85	WA/0000626/2019	PRAJNYA PRIYADARSINI PRADHAN VS A.SAROJ KU.SARAB	SUSANTA KUMAR DASH VS	// 0 //
86	WP(C)/0024540/2019	SANTOSH KUMAR PANDA VS STATE OF ODISHA	M/S.PRAFULLA KUMAR MOHAPATRA VS	// 0 //
87	WP(C)/0024541/2019	RATAN KUMAR MAJHI VS STATE OF ODISHA	M/S.PRAFULLA KUMAR MOHAPATRA VS	// 0 //
88	WP(C)/0024542/2019	UJJWAL KUMAR PRADHAN VS STATE OF ODISHA	M/S.PRAFULLA KUMAR MOHAPATRA VS	// 0 //
89	WP(C)/0024543/2019	PUSPANJALI GOUDA VS STATE OF ODISHA	M/S.PRAFULLA KUMAR MOHAPATRA VS	// 0 //
90	WP(C)/0024544/2019	ANANTA CHARAN PRUSTY VS STATE OF ODISHA	M/S.PRAFULLA KUMAR MOHAPATRA VS	// 0 //
91	WP(C)/0024545/2019	RAJENDRA SAHU	M/S.PRAFULLA KUMAR MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0024546/2019	PARAMESWAR SABAR	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0024547/2019	SOMNATH THAKUR	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0024548/2019	PRAMOD KUMAR MISHRA	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0024549/2019	M/S VENKATA PANDURANGA CONSTRUCTION	SSKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0024550/2019	BHUBANESWAR KAND	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0024551/2019	M/S VENKATA PANDURANGA CONSTRUCTION	SSKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0024552/2019	NARENDRA PRASAD MAJHI	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0024553/2019	RAMA CHANDRA DAS	M/S.SAMIR KUMAR MISHRA	//
		VS	VS	0
		ADDL. D.M., MAYURBHANJ		//
100	WP(C)/0024554/2019	PRAMILA NAIK	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0024555/2019	M/S VENKATA PANDURANGA CONSTRUCTION	SSKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0024556/2019	DHIRENDRA KUMAR SAHOO	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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103	WP(C)/0024557/2019	STATE OF ODISHA BALAKRUSHNA MOHANTY VS	SUKANTA KUMAR DALAI VS	// // 0
104	WP(C)/0024558/2019	STATE OF ODISHA JANGYASINI GOCHHAYAT VS	M/S.PRADEEP KU.PARIDA VS	// // 0
105	WP(C)/0024559/2019	TAHASILDAR, ATHAGARH DINGAR KUMBHAR VS	M/S.BIBHU PRASAD DAS VS	// // 0
106	WP(C)/0024560/2019	STATE OF ODISHA BALAKRUSHNA MOHANTY VS	SUKANTA KUMAR DALAI VS	// // 0
107	WP(C)/0024561/2019	STATE OF ODISHA PURNA CHANDRA PATTANAIAK @ CHANDRA VS	SEKHAR PATTANAYAK VS	// // 0
108	WP(C)/0024562/2019	STATE OF ODISHA BALAKRUSHNA MOHANTY VS	SUKANTA KUMAR DALAI VS	// // 0
109	WP(C)/0024563/2019	STATE OF ODISHA LEENA SAHU VS	M/S.SATYAJIT BEHERA VS	// // 0
110	WP(C)/0024564/2019	STATE OF ODISHA SUBASH CHANDRA MOHANTY VS	SUKANTA KUMAR DALAI VS	// // 0
111	WP(C)/0024565/2019	STATE OF ODISHA BIRAJ MOHAN MOHANTY VS	M/S.SHASHI BHUSAN JENA VS	// // 0
112	WP(C)/0024566/2019	STATE OF ODISHA GAGAN BIHARI SAHU VS	M/S.SHASHI BHUSAN JENA VS	// // 0
113	WP(C)/0024567/2019	STATE OF ODISHA SUBASH CHANDRA MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // 0 //

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114	WP(C)/0024568/2019	SUBASH CHANDRA MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
115	WP(C)/0024569/2019	KRUSHNA CHANDRA RANASINGH VS STATE OF ODISHA	M/S.J.K.KHANDAYATRAY VS	// 0 //
116	WP(C)/0024570/2019	SUBASH CHANDRA MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
117	WP(C)/0024571/2019	SUBASH CHANDRA MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
118	WP(C)/0024572/2019	SASMITA DASH VS SUSIL KUMAR DASH	M/S.HIMANSHU SEKHAR PANDA VS	// 0 //
119	WP(C)/0024573/2019	SUBASH CHANDRA MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
120	WP(C)/0024574/2019	USHA ROHIDAS VS STATE OF ODISHA	M/S.S.C.MEKAP VS	// 0 //
121	WP(C)/0024575/2019	SUBASH CHANDRA MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
122	WP(C)/0024576/2019	DHUBAL ROHIDAS VS STATE OF ODISHA	M/S.S.C.MEKAP VS	// 0 //
123	WP(C)/0024577/2019	THE ORISSA RETIRED POLICE OFFICERS WELFARE ASSOCIATION VS UNION OF INDIA	PRABHAKAR PATTNAIK VS	// 0 //
124	WP(C)/0024578/2019	RAJ KUMAR PATTNAIK VS STATE OF ODISHA	M/S. BIKRAM CHANDRA GHADEI VS	// 0 //
125	WP(C)/0024579/2019	PRAMILA DEI @ BEHERA	M/S.M.R.MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0024580/2019	M/S GUDDU BRICKS	M/S.N.SAHANI	//
		VS	VS	0
		STATE OF ORISSA		//
127	WP(C)/0024581/2019	GOPABANDHU DAS	M/S.SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0024582/2019	SUSHIL KUMAR PATRA	SEVATI SOREN	//
		VS	VS	0
		UNION OF INDIA		//
129	WP(C)/0024583/2019	GANANATH DASH	M/S.SADASIVA PATRA-1	//
		VS	VS	0
		GAGAN KUMAR DHAL		//
130	WP(C)/0024584/2019	SUBAS CH.SAHOO	MALAY RANJAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0024585/2019	ASHIS KUMAR MISHRA		//
		VS	VS	0
		THE STATE OF ORISSA		//
132	WP(C)/0024586/2019	DAMODAR DEBATA	M/S.RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0024587/2019	SANTOSH KUMAR PADHI	M/S. SUBASH CHANDRA ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0024588/2019	GEETANJALI SAHANI	GAGANBIHARI SINGH	//
		VS	VS	0
		GOVT. OF ORISSA		//
135	WP(C)/0024589/2019	KARUNAKAR NAYAK	M/S.CHANDRAKANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0024590/2019	SAILENDU KUMAR PANDA	M/S.BIPLAB MOHANTY	//
		VS	VS	0

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137	WP(C)/0024591/2019	STATE OF ODISHA BAISHNAB CHARAN MALLICK VS	M/S.MALLICK BEBRAT SMRUTIRANJAN VS	// // 0
138	WP(C)/0024592/2019	STATE OF ODISHA BALAKRUSHNA MOHANTY VS	SUKANTA KUMAR DALAI VS	// // 0
139	WP(C)/0024593/2019	STATE OF ODISHA GEETANJALI SAHANI VS	M/S.GAGAN BIHARI SINGH VS	// // 0
140	WP(C)/0024594/2019	GOVT. OF ORISSA MANORAMA DIHUDI @ DEHUDI VS	M/S.GAGAN BEHARI SINGH VS	// // 0
141	WP(C)/0024595/2019	GOVT. OF ORISSA MD.KHALIK VS	M/S.MD.G.MADANI VS	// // 0
142	WP(C)/0024596/2019	STATE OF ORISSA ABHIMANYU JENA VS	M/S.SUBHRANSU BHUSAN MOHANTY VS	// // 0
143	WP(C)/0024597/2019	STATE OF ODISHA SHUBHASMITA DAS VS	M/S.RAMA CHANDRA JENA VS	// // 0
144	WP(C)/0024598/2019	KRUSHNA KU.BEHERA SANTOSH RAM SAHU VS	M/S.SUDARSAN BEHERA VS	// // 0
145	WP(C)/0024599/2019	STATE OF ODISHA SUBASH CHANDRA SAMAL VS	M/S.DILLIP KUMAR MOHANTY VS	// // 0
146	WP(C)/0024600/2019	STATE OF ORISSA GOBARDHAN NAYAK VS	MR.GOBARDHAN NAYAK VS	// // 0
147	WP(C)/0024601/2019	STATE OF ODISHA JUGAL KISHORE SAHOO VS	M/S.RAMESH CHANDRA BEHERA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0024602/2019	NIRANJAN ROUT VS STATE OF ODISHA	M/S.MAHES DAS VS	// 0 //
149	WP(C)/0024603/2019	BANAMALI SATAPATHY VS STATE OF ODISHA	M/S.KRISHNA CHANDRA SAHU VS	// 0 //
150	WP(C)/0024604/2019	SRIMANTA MISHRA VS DR.MONA SHARMA	M/S.UPENDRA KU.SAMAL VS	// 0 //
151	WP(C)/0024605/2019	POOJA PADHI VS CBSE, DELHI	M/S.AMAR KU.MOHANTY VS	// 0 //
152	WP(C)/0024606/2019	LABHA GANDA @ LABHA TANDI VS BHASKAR TANDI @ GANDA	M/S.PRASANNA KU.MISHRA VS	// 0 //
153	WP(C)/0024607/2019	KUNJALATA DAS VS STATE OF ODISHA	M/S.SANTANU KU.SARANGI VS	// 0 //
154	WP(C)/0024608/2019	BIJAYA KUMAR SWAIN VS STATE OF ODISHA	M/S.SUSHANTA KUMAR MISHRA VS	// 0 //
155	WP(C)/0024609/2019	SIMANCHAL ACHARYA VS STATE OF ODISHA	A.PATTNAIK VS	// 0 //
156	WP(C)/0024610/2019	SIMANCHAL ACHARYA VS STATE OF ODISHA	A.PATTNAIK VS	// 0 //
157	WP(C)/0024611/2019	JYOTI PRAKASH NAYAK VS STATE OF ODISHA	A.PATTNAIK VS	// 0 //
158	WP(C)/0024612/2019	JYOTI PRAKASH NAYAK VS STATE OF ODISHA	A.PATTNAIK VS	// 0 //
159	WP(C)/0024613/2019	SIMANCHAL ACHARYA	A.PATTNAIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		ENGINEER-IN-CHIEF-CUM-SECRETARY, WORKS DEPT.		//
160	WP(C)/0024614/2019	M/S.STEEL AUTHORITY OF INDIA(SAIL)	M/S.BANOJA KU.PATTANAİK	//
		VS	VS	0
		REGIONAL PROVIDENT FUND COMMISSIONER		//
161	WP(C)/0024615/2019	SIMANCHAL ACHARYA	A.PATTNAİK	//
		VS	VS	0
		ENGINEER-IN-CHIEF-CUM-SECRETARY, WORKS DEPT.		//
162	WP(C)/0024616/2019	SIMANCHAL ACHARYA	A.PATTNAİK	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0024617/2019	SIMANCHAL ACHARYA	A.PATTNAİK	//
		VS	VS	0
		ENGINEER-IN-CHIEF-CUM-SECRETARY, WORKS DEPT.		//
164	WP(C)/0024618/2019	MALAY KISHORE NAYAK	M/S.BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0024619/2019	SRIMANTA MISHRA	M/S.UUPENDRA KU.SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0024620/2019	SANKAR DALAI	M/S.H.N.MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
167	WP(C)/0024621/2019	SUDHAKAR PALAI	M/S.M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
168	WP(C)/0024622/2019	AMBRITA MOHANTA	M/S.SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0024623/2019	SURUCHI DAGARA	M/S.P.C.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0024624/2019	BALABHADRA JENA	M/S.P.C.ACHARYA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0024625/2019	STATE OF ODISHA JAYANTI NAIK VS	M/S.PRASANTA KUMAR MISHRA VS	// // 0
172	WP(C)/0024626/2019	STATE GOVT.OF ODISHA ASHOK KUMAR BISWAL VS	M/S.PRASANTA KUMAR MISHRA VS	// // 0
173	WP(C)/0024627/2019	STATE OF ORISSA JAGADANANDA PAL VS	M/S.PRASANTA KUMAR MISHRA VS	// // 0
174	WP(C)/0024628/2019	STATE OF ORISSA AKSHAYA SAHOO VS	MR.RABINDRANATH SENAPATI VS	// // 0
175	WP(C)/0024629/2019	THE COMMISSIONER CUM SECRETARY AGRICULTURE DEPT. PRADEEP KUMAR MISHRA VS	M/S.DEBARAJ MOHANTY VS	// // 0
176	WP(C)/0024630/2019	STATE OF ODISHA SURESH PADHAN VS	M/S.RABINDRA NATH PRUSTY VS	// // 0
177	WP(C)/0024631/2019	CHIEF MANAGING DIRECTOR, MAHANADI COALFIELDS LTD. SABITA SAHU VS	M/S.SABYASACHI MISHRA VS	// // 0
178	WP(C)/0024632/2019	STATE OF ODISHA JYOTI PRAKASH NAYAK VS	A.PATTNAIK VS	// // 0
179	WP(C)/0024633/2019	STATE OF ODISHA NAROTTAM SATAPATHY VS	A.PATTNAIK VS	// // 0
180	WP(C)/0024634/2019	STATE OF ODISHA NAROTTAM SATAPATHY VS	A.PATTNAIK VS	// // 0
181	WP(C)/0024635/2019	STATE OF ODISHA BASANTA KU.MALLICK VS	M/S.RANJAN MOHANTY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0024636/2019	CHITTA RANJAN MOHANTY VS STATE OF ODISHA	M/S.RANJIT MOHANTY VS	// 0 //
183	WP(C)/0024637/2019	NAROTTAM SATAPATHY VS STATE OF ODISHA	A.PATTNAIK VS	// 0 //
184	WP(C)/0024638/2019	NAROTTAM SATAPATHY VS STATE OF ODISHA	A.PATTNAIK VS	// 0 //
185	WP(C)/0024639/2019	JATINDRA PATTNAIK VS STATE OF ODISHA	M/S.RANJIT MOHANTY VS	// 0 //
186	WP(C)/0024640/2019	BASANTA KUMAR MALLICK VS STATE OF ODISHA	M/S.RANJIT MOHANTY VS	// 0 //
187	WP(C)/0024641/2019	AKSHYATA PANDA VS STATE OF ODISHA	M/S.SASIM AJITAV PATTNAIK VS	// 0 //
188	WP(C)/0024642/2019	SANTOSH KUMAR MISHRA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
189	WP(C)/0024643/2019	PRAMOD KUMAR BEHURIA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
190	WP(C)/0024644/2019	SAROJA KUMAR RAY VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
191	WP(C)/0024645/2019	BRUNDABAN ROUT VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
192	WP(C)/0024646/2019	KAZI NURUL ISLAM VS HDFC BANK LTD.	M/S.ALOK KUMAR DAS VS	// 0 //
193	WP(C)/0024647/2019	NIHAR RANJAN PATTNAIK	M/S.ALOK KUMAR DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
194	WP(C)/0024648/2019	THE AUTHORIZED OFFICER-CUM-CHIEF MANAGER CORPORATION BANK JYOTI PRAKASH NAYAK	A.PATTNAIK	//
		VS	VS	0
195	WP(C)/0024649/2019	STATE OF ODISHA JYOTI PRAKASH NAYAK	A.PATTNAIK	//
		VS	VS	0
196	WP(C)/0024650/2019	STATE OF ODISHA NAROTTAM SATAPATHY	A.PATTNAIK	//
		VS	VS	0
197	WP(C)/0024651/2019	STATE OF ODISHA SIMANCHAL ACHARYA	A.PATTNAIK	//
		VS	VS	0
198	WP(C)/0024652/2019	STATE OF ODISHA NAROTTAM SATAPATHY	A.PATTNAIK	//
		VS	VS	0
199	WP(C)/0024653/2019	STATE OF ODISHA JYOTI PRAKASH NAYAK	A.PATTNAIK	//
		VS	VS	0
200	WP(C)/0024654/2019	STATE OF ODISHA NAROTTAM SATAPATHY	A.PATTNAIK	//
		VS	VS	0
201	WP(C)/0024655/2019	STATE OF ODISHA NAROTTAM SATAPATHY	A.PATTNAIK	//
		VS	VS	0
202	WP(C)/0024656/2019	STATE OF ODISHA JYOTI PRAKASH NAYAK	A.PATTNAIK	//
		VS	VS	0
203	WP(C)/0024657/2019	STATE OF ODISHA JAGAT BANDHU JENA	SUPRIYA PATRA	//
		VS	VS	0
204	WP(C)/0024658/2019	UNION OF INDIA MUL CHAND PANDEY	AMAR KUMAR MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0024659/2019	STATE OF ODISHA NALIN CHANDRA GIRI VS UNION OF INDIA	SUPRIYA PATRA VS	// // 0 //
206	WP(C)/0024660/2019	TARUN KU.BISWAS VS AUTHORISE OFFICER, UNITED BANK OF INDIA	AMAR KUMAR MOHANTY VS	// 0 //
207	WP(C)/0024661/2019	SWAYAM PRAKASH JENA VS UNION OF INDIA	SUPRIYA PATRA VS	// 0 //
208	WP(C)/0024662/2019	SASWATI BAL VS UNION OF INDIA	SUPRIYA PATRA VS	// 0 //
209	WP(C)/0024663/2019	BIREN MITRA MEMORIAL WOMENS COLLEGE VS REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION	M/S.MANMAYA KU.DASH VS	// 0 //
210	WP(C)/0024664/2019	PANCHANAN MANIK VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
211	WP(C)/0024665/2019	SAROJ KUMAR JENA VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
212	WP(C)/0024666/2019	AVIRAM PARIDA VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
213	WP(C)/0024667/2019	BHAGABAT BISWAL VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
214	WP(C)/0024668/2019	DR.USHAKANTA PANDA VS STATE OF ODISHA	M/S.R.N.SINGH VS	// 0 //
215	WP(C)/0024669/2019	SITAKANTA SAHOO HAREKRUSHNA VS UNION OF INDIA	SUPRIYA PATRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0024670/2019	LAMBODAR SAHU VS STATE OF ORISSA	M/S.L.K.MOHANTY VS	// 0 //
217	WP(C)/0024671/2019	JHANSI RANI MURMU VS KAMALAKANTA MALLIK	M/S.PRATAP CHANDRA MISHRA VS	// 0 //
218	WP(C)/0024672/2019	SUBAS CHANDRA NAYAK VS STATE OF ODISHA	M/S.SIDHARTHA SWAIN VS	// 0 //
219	WP(C)/0024673/2019	M/S.SRI JAGANNATH EXPORTS AND IMPORTS VS UNION OF INDIA	M/S.HARANKUMAR MISHRA VS	// 0 //
220	WP(C)/0024674/2019	NITYANANDA JENA VS TAHASILDAR,DHAMNAGAR	M/S. BIBHUDANANDA MOHAPATRA VS	// 0 //
221	WP(C)/0024675/2019	DINABANDHU ROUT VS THE SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPT.	M/S.DINABANDHU ROUT VS	// 0 //
222	WP(C)/0024676/2019	B.SURYA PRAKASH RAO VS UNION OF INDIA	M/S.BIMBISAR DASH VS	// 0 //
223	WP(C)/0024677/2019	PRAFULA KUMAR BARIK VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
224	WP(C)/0024678/2019	MAHESWAR ROUT VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
225	WP(C)/0024679/2019	SUDARSAN ROUT VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
226	WP(C)/0024680/2019	ANADI CHARAN NAYAK VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
227	WP(C)/0024681/2019	K.HARIDARSAN	M/S.BIMBISAR DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		UNION OF INDIA		//
228	WP(C)/0024682/2019	PANCHANAN SAHOO	SIDHARTHA SWAIN	//
		VS	VS	()
		STATE OF ODISHA		//
229	WP(C)/0024683/2019	SARAT CHANDRA NAYAK	SIDHARTHA SWAIN	//
		VS	VS	()
		STATE OF ODISHA		//
230	WP(C)/0024684/2019	NIRMAL CHANDRA NAYAK	SIDHARTHA SWAIN	//
		VS	VS	()
		STATE OF ODISHA		//
231	WP(C)/0024685/2019	PRADIPTA KU.DAS	M/S.GYANENDRA CH.SWAIN	//
		VS	VS	()
		DG OF POLICE, NEW DELHI		//
232	WP(C)/0024686/2019	BIJAYA KUMAR BOITAI	SIDHARTHA SWAIN	//
		VS	VS	()
		STATE OF ODISHA		//
233	WP(C)/0024687/2019	PADMANAVA SAHOO	M/S.A.PATTANAIAK	//
		VS	VS	()
		STATE OF ODISHA		//
234	WP(C)/0024688/2019	ANNAPURNA DAS@BARIK	PRABODHA CH. NAYAK	//
		VS	VS	()
		KUMAR SATYAJIT		//
235	ABLAPL/0018290/2019	KISHOWER SAMANTARAY	TARA PRASAD MOHAPATRA	JODAPADAR /85 /2019
		VS	VS	()
		STATE OF ODISHA		//
236	ABLAPL/0018291/2019	SABITA NAIK @ BEHERA	P.R.SINGH	RASOL /137 /2019
		VS	VS	()
		STATE OF ODISHA		//
237	ABLAPL/0018292/2019	TARINI CHARAN PANIGRAHI	BIBHU PRASAD MOHANTY	PATTAPUR (ASKA) /243 /2019
		VS	VS	()
		STATE OF ODISHA		//
238	ABLAPL/0018293/2019	JANMEJAY SETHY	M/S.A.C.MOHAPATRA	MAHANGA /251 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	ABLAPL/0018294/2019	STATE OF ODISHA KATUAL @ LAXMI KHATUA VS	UNMESH CHANDRA JENA VS	// AGARAPADA /34 /2018 ()
240	ABLAPL/0018295/2019	STATE OF ODISHA KUNA @ SANJAY KUMAR DAS VS	MANAS CHAND VS	// KHARABEL NAGAR P.S. /313 /2019 ()
241	ABLAPL/0018296/2019	STATE OF ODISHA LILU @ NILU NAYAK VS	TANMAYA KUMAR MOHANTY VS	// CAPITAL P.S. /139 /2019 ()
242	ABLAPL/0018297/2019	STATE OF ODISHA CHANDRAKANTA @ DIPU PATRA VS	DEBASISH SAMAL VS	// BASTA /332 /2019 ()
243	ABLAPL/0018298/2019	STATE OF ODISHA SAROJ KUMAR PATRA @ JITU VS	PRAVASH CH.JENA VS	// TALASARI MARINE /55 /2019 ()
244	ABLAPL/0018299/2019	STATE OF ODISHA SURYAKANTA JENA VS	PRAVASH CH.JENA VS	// BASTA /374 /2019 ()
245	ABLAPL/0018300/2019	STATE OF ODISHA BHUA @ KAMALAKANTA SUR VS	PRAVASH CH.JENA VS	// BHOGRAI /248 /2019 ()
246	ABLAPL/0018301/2019	STATE OF ODISHA TRILOCHAN PRADHAN VS	PRAVASH CH.JENA VS	// TALASARI MARINE /52 /2019 ()
247	ABLAPL/0018302/2019	STATE OF ODISHA GOPAL RAO VS	NITYANANDA PANDA VS	// CHAULIAGANJA /416 /2019 ()
248	ABLAPL/0018303/2019	STATE OF ODISHA GOPAL KHAMARI VS	B.S.DASPARIDA VS	// BINIKA /199 /2019 ()
249	ABLAPL/0018304/2019	STATE OF ODISHA SUBAS CHANDRA ROUL VS STATE OF ODISHA	SANJIB RAY VS	// CDA-II /27 /2019 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	ABLAPL/0018305/2019	MILI PRUSTY VS STATE OF ODISHA	B.S.DASPARIDA VS	// () //
251	ABLAPL/0018306/2019	SUSHANTA BISWAL @ JYOTI PRAKASH BISWAL VS STATE OF ODISHA	B.S.DASPARIDA VS	barpalli /276 /2019 () //
252	ABLAPL/0018307/2019	SANJEEB KU.PATTNAIK@SANJIB VS STATE OF ODISHA	DEEPAK R.PARIDA VS	MAHILA P.S.(BBSR) /113 /2019 () //
253	ABLAPL/0018308/2019	PRIYANKA SINGH VS STATE OF ODISHA	M/S.HIMANSHU SEKHAR MISHRA VS	SINDHIKELA PS /130 /2019 () //
254	ABLAPL/0018309/2019	RAJESH KUMAR PATRA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	SINDHIKELA PS /131 /2019 () //
255	ABLAPL/0018310/2019	BAIKUNTHA KABI@CHANDRAMANI KABI VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JENAPUR /274 /2019 () //
256	ABLAPL/0018311/2019	KRUSHNA CHANDRA MALLICK VS STATE OF ODISHA	KOUSIK ANAND GURU VS	BHUBAN /215 /2018 () //
257	ABLAPL/0018312/2019	PRADEEP SINGH@TINKU VS STATE OF ODISHA	A.PATTANAİK VS	BERHAMPUR TOWN /29 /2007 () //
258	ABLAPL/0018313/2019	ARJUN SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /756 /2019 () //
259	ABLAPL/0018314/2019	RAKESH ASHIS VS STATE OF ODISHA	SATYABRATA SUTAR VS	// () //
260	ABLAPL/0018315/2019	HEMANT KUMAR SAHOO VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	SAMAL /165 /2019 () //
261	ABLAPL/0018316/2019	MANOJ DEHURY @ MANOJ KUMAR DEHURY VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	SAMAL /165 /2019 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
262	ABLAPL/0018317/2019	MINATI SAHOO	LAXMIDHAR MAHAPATRA	BARANGA /207 /2019
		VS	VS	()
		STATE OF ODISHA		//
263	ABLAPL/0018318/2019	BALIA@BALARAM NAYAK	SATYA RANJAN MULIA	CHAULIAGANJA /438 /2019
		VS	VS	()
		STATE OF ODISHA		//
264	ABLAPL/0018319/2019	ABHIMANYU BEHERA	SATYA RANJAN MULIA	MAHILA P.S. BUXIBAZAR /71 /2019
		VS	VS	()
		STATE OF ODISHA		//
265	ABLAPL/0018320/2019	ABHIRAM DHAL	M/S.U.C.MISHRA	JHIRPANI P.S. /101 /2019
		VS	VS	()
		STATE OF ODISHA		//
266	ABLAPL/0018321/2019	SUSHANTA DAS	GYANALOKA MOHANTY	AIRPORT /211 /2019
		VS	VS	()
		STATE OF ODISHA		//
267	ABLAPL/0018322/2019	DILU@DHARAMANANDA SAHOO	RANJAN KU.NAYAK	ITAMATI /166 /2019
		VS	VS	()
		STATE OF ODISHA		//
268	ABLAPL/0018323/2019	TANUJA LENKA@TANUA LENKA	DEEPAK KUMAR SAHOO	MAHAKALPARA /145 /2019
		VS	VS	()
		STATE OF ODISHA		//
269	ABLAPL/0018324/2019	LAXMI @ LAXMIPRIYA MALLIK	KALPATARU MISHRA	MAHANGA /247 /2019
		VS	VS	()
		STATE OF ODISHA		//
270	ABLAPL/0018325/2019	MD IRAPHAN KHAN@RAZA	SOUMYA RANJAN DAS	PLANTSITE /336 /2019
		VS	VS	()
		STATE OF ODISHA		//
271	ABLAPL/0018326/2019	MANORANJAN RAY @ BABULI RAY	UMAKANATA BARIK	SECTOR-7 /157 /2019
		VS	VS	()
		STATE OF ODISHA		//
272	ABLAPL/0018327/2019	SARAT CHANDRA PADHI	BISWARANJAN DALAI	MAHANGA /257 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	ABLAPL/0018328/2019	STATE OF ODISHA AJAYA DAS VS	SANGRAM KESHARI ROUT VS	// DHARMASALA /525 /2019 ()
274	ABLAPL/0018329/2019	STATE OF ODISHA NIJAMUDDIN KHAN VS	BISWARANJAN DALAI VS	// MAHANGA /241 /2019 ()
275	ABLAPL/0018330/2019	STATE OF ODISHA KUNJABIHARI RAY VS	DIBYA JYOTI SAHOO VS	// BALICHANDRAPUR /285 /2019 ()
276	ABLAPL/0018331/2019	STATE OF ODISHA BIPINI KUMAR JENA VS	PRAFULLA KUMAR MOHAPATRA VS	// TIGIRIA /154 /2019 ()
277	ABLAPL/0018332/2019	STATE OF ODISHA BICHITRA ROUL VS	DIBYA JYOTI SAHOO VS	// DHARMASALA /556 /2019 ()
278	ABLAPL/0018333/2019	STATE OF ODISHA SUBASH CHANDRA SAHOO VS	M.SWAIN VS	// PANIKOILI /50 /2013 ()
279	ABLAPL/0018334/2019	STATE OF ODISHA DUKHI NAIK VS	KURESH PRASAD DASH VS	// BUGUDA /218 /2017 ()
280	ABLAPL/0018335/2019	STATE OF ODISHA PANCHALI BEHERA@BABULA BEHERA VS	M/S.AMULYA RATNA PANDA VS	// PHULBANI TOWN /178 /2019 ()
281	ABLAPL/0018336/2019	STATE OF ODISHA KRISHNA GOUDA @ KRUSHNA GOUDA @ KRISHNA PRASAD GOUDA VS	KURESH PRASAD DASH VS	// RAMBHA (KHALLIKOTE) /62 /1993 ()
282	ABLAPL/0018337/2019	STATE OF ODISHA KHAGESWAR MOHAPATRA VS	S.K.NAYAK-2 VS	// RAJKANIKI /298 /2019 ()
283	ABLAPL/0018338/2019	STATE OF ODISHA SAGAR DAS VS STATE OF ODISHA	S.K.ROUT VS	// DHARMASALA /525 /2019 () //

ORISSA HIGH COURT

FILING REPORT AS ON :05/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	ABLAPL/0018339/2019	RANJAN DAS @ CHINU VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	SUKINDA /287 /2019 () //
285	ABLAPL/0018340/2019	SANJAY GOCHHAYT VS STATE OF ODISHA	M/S.MIHIR SEKHAR SAHOO VS	KUJANGA /271 /2019 () //
286	ABLAPL/0018341/2019	SEKH SULTAN VS STATE OF ODISHA	M/S.S.ROUT VS	KENDRAPARA /189 /2019 () //
287	ABLAPL/0018342/2019	BIDYADHAR SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KEONJHAR SADAR /363 /2019 () //
288	ABLAPL/0018343/2019	KANDURI CHARAN MANTRI VS STATE OF ODISHA	SUBRATA PANDA VS	DHENKANAL SADAR /397 /2018 () //
289	ABLAPL/0018344/2019	PRASANT KUMAR SAHOO VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	GOBINDAPUR /4 /2019 () //
290	ABLAPL/0018345/2019	TIKU MALLIA @ BISWAJIT MALLIA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	LINGARAJ P.S. /247 /2019 () //
291	ABLAPL/0018346/2019	GOBARDHAN BINDHANI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	/ /0 () //
292	ABLAPL/0018347/2019	MADAN MOHAN KAR VS STATE OF ODISHA	DEVASHIS PANDA VS	BANSADA /280 /2019 () //
293	ABLAPL/0018348/2019	SHAKTI KUMAR DAS VS STATE OF ODISHA	M/S.SOUMYA MISHRA VS	BARIPADA TOWN /365 /2019 () //
294	ABLAPL/0018349/2019	PRADEEP KUMAR DAS VS STATE OF ODISHA	SOUMYA MISHRA VS	BARIPADA TOWN /365 /2019 () //
295	ABLAPL/0018350/2019	SARMISTHA BISWAL @ SAINÉ	A.PATTANAİK	BANAPUR P.S. /311 /2014

ORISSA HIGH COURT

FILING REPORT AS ON :05/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
296	ABLAPL/0018351/2019	VS STATE OF ODISHA KAMALINI SAHOO	VS A.PATTANAİK	() // RAJKANİKA /209 /2019
297	ABLAPL/0018352/2019	VS STATE OF ODISHA BASANTA ROUT	VS A.PATTANAİK	() // RAJKANİKA /259 /2019
		VS STATE OF ODISHA	VS	() //

ORISSA HIGH COURT

MISC CASES FILED on :05/12/2019

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	28/2019 ELPET/5/2019	KAILASH CH. KULESIKA-MP	M/S.BIDYADHAR MISHRA
2	172/2019 RFA/72/2006	NABAGHANA DANDAPAT-MP	M/S.S.P.MISRA
3	173/2019 RFA/72/2006	NABAGHANA DANDAPAT-MP	M/S.S.P.MISRA
4	174/2019 RFA/49/2005	DURA BEWA-MP	M/S.SANJIB MOHANTY
5	239/2019 MATA/156/2017	PRAMOD CH.SAHOO-MP	M/S.M.R.MOHAPATRA
6	314/2019 CMAPL/821/2019	IDAN BIBI-MP	DINESH KUMAR MOHANTY
7	343/2019 CRLMP/1329/2019	JYOSHNARANI DAS-MP	M/S.BIDYADHAR MANSINGH
8	451/2019 TRP(C)/409/2019	VARSHA JENA-MP	BIBHUDANANDA MOHAPATRA
9	452/2019 TRP(C)/410/2019	SNIGDHARANI MANGARAJ-MP	UMAKANTA BARIK
10	504/2019 RPFAM/252/2018	SAROJINI DEO-MP	M/S.PRAFULLA KU.MOHAPATRA
11	505/2019 RPFAM/296/2019	SAPAN KU.MOHAPATRA-MP	BIBEKANANDA BHUYAN
12	987/2019 WA/622/2019	PRAJNYA PRIYADARSINI PRADHAN-MP	SUSANTA KUMAR DASH
13	988/2019 WA/622/2019	PRAJNYA PRIYADARSINI PRADHAN-MP	SUSANTA KUMAR DASH
14	989/2019 WA/622/2019	PRAJNYA PRIYADARSINI PRADHAN-MP	SUSANTA KUMAR DASH
15	990/2019 WA/623/2019	PRAJNYA PRIYADARSINI PRADHAN-MP	SUSANTA KUMAR DASH
16	991/2019 WA/623/2019	PRAJNYA PRIYADARSINI PRADHAN-MP	SUSANTA KUMAR DASH
17	992/2019 WA/624/2019	PRAJNYA PRIYADARSINI PRADHAN-MP	SUSANTA KUMAR DASH
18	993/2019 WA/624/2019	PRAJNYA PRIYADARSINI PRADHAN-MP	SUSANTA KUMAR DASH
19	994/2019 RSA/337/2019	PARSHURAM GIRI-MP	SOUMYA MISHRA
20	994/2019 WA/625/2019	PRAJNYA PRIYADARSINI PRADHAN-MP	SUSANTA KUMAR DASH
21	995/2019 RSA/328/2006	MURALI SETHY-MP	M/S.SRINIVAS MISRA
22	995/2019 WA/625/2019	PRAJNYA PRIYADARSINI PRADHAN-MP	SUSANTA KUMAR DASH
23	996/2019 RSA/328/2019	RABINARAYAN SAHOO-MP	MAHESWAR MOHANTY
24	996/2019 WA/626/2019	PRAJNYA PRIYADARSINI PRADHAN-MP	SUSANTA KUMAR DASH
25	997/2019 RSA/328/2006	MURALI SETHY-MP	M/S.SRINIVAS MISRA
26	997/2019	PRAJNYA PRIYADARSINI PRADHAN-MP	SUSANTA KUMAR DASH

27	WA/626/2019 998/2019	STATE-MP	ASC
28	RSA/488/2007 999/2019	STATE-MP	ASC
29	RSA/488/2007 1000/2019	STATE-MP	ASC
30	RSA/488/2007 1128/2019	PREMANANDA ROUT-MP	MANORANJAN MISHRA
31	CRLREV/815/2019 1129/2019	BISWANATH SAHOO-MP	PRABHU PRASANNA BEHERA
32	CRLREV/816/2019 1243/2019	KAUSIK CHANDRA MAHANTA-MP	S.P.DASH
33	BLAPL/6681/2019 1244/2019	RAJIB PRADHAN-MP	S.S.RAY
34	BLAPL/8156/2019 1249/2019	SHAIKH HASIB-MP	RAMANI KANTA PATTANAIAK
35	BLAPL/994/2019 1250/2019	CHHOTAN NAG-MP	SATYABRATA MOHANTY
36	BLAPL/2818/2018 1251/2019	GOURISWAR RAO-MP	ASIT KU JENA
37	BLAPL/8541/2019 1447/2019	BIRENDRA CHANDRA BHANJADEO @ BIRENDRA KUMAR BISHRA	CHINMAYA KUMAR MISHRA
38	CMP/1356/2019 1448/2019	SANJAY KUMAR MOHAPATRA-MP	CHINMAYA KUMAR MISHRA
39	CMP/1363/2019 1449/2019	RAMA CHANDRA BISWAL @ RAMA CH.BISWAL-MP	CHINMAYA KUMAR MISHRA
40	CMP/1364/2019 1450/2019	NATIONAL HYDROELECTRIC POWER CO LTD.-MP	M/S.S.S.RAO
41	CMP/1365/2019 1451/2019	SHANTILATA SA-MP	D.P.MOHANTY
42	CMP/1366/2019 1452/2019	ISWAR DASH-MP	BIBEKANANDA BHUYAN
43	CMP/1367/2019 1554/2019	HARINATH SAHU-MP	SAMEER KUMAR DAS
44	FAO/952/2019 1555/2019	GANESH CH.PRADHAN-MP	SAMEER KUMAR DAS
45	FAO/953/2019 1634/2019	SURESH KUMAR NAYAK-MP	PRADEEP KUMAR MISHRA
46	MACA/887/2019 1635/2019	KUMAR NAIK-MP	PRADEEP KUMAR MISHRA
47	MACA/888/2019 1636/2019	PRAHALLAD PARIDA-MP	M/S.B.SINGH
48	MACA/889/2019 1923/2019	INDER AMAR SONKAR@KALIA@RAJ@BABU-MP	M/S.LALITENDU MISHRA
49	CRLA/363/2016 1924/2019	SAPAN@RABINDRA PARIDA-MP	CHITTA RANJAN SAHU
50	CRLA/843/2019 1925/2019	MANOJ KUMAR JENA-MP	S.S.RAY
51	CRLA/348/2019 1926/2019	INGA MADHI-MP	M/S.MANAS CHAND
52	CRLA/19/2009 1927/2019	GEORGE K.A.-MP	M/S.B.SAHOO
53	CRLA/667/2014 1928/2019	ARATA PRADHAN-MP	NIRMAL KISHORE RATH
54	CRLA/898/2019 1929/2019	ARATA PRADHAN-MP	NIRMAL KISHORE RATH
55	CRLA/898/2019 2415/2019	KRUSHNA CHANDRA GAUDA@GUYA-MP	KURESH PRASAD DASH
56	CRLMC/3272/2019 2416/2019	PABITRA PRADHAN-MP	RAKESH KUMAR MALLICK
57	CRLMC/3345/2019 2417/2019	PABITRA PRADHAN-MP	RAKESH KUMAR MALLICK
	CRLMC/3345/2019		

58	2418/2019 CRLMC/3348/2019	GANGADHAR SAHOO-MP	B.K.NAYAK
59	2419/2019 CRLMC/3347/2019	MD.SAHID-MP	K.M.NITIN
60	2420/2019 CRLMC/3351/2019	RAJIB GOUDA-MP	DAYANANDA MOHAPATRA
61	16882/2019 WP(C)/10799/2019	LAXMIDHAR RANA-MP	M/S.M.R.DHAL
62	16883/2019 WP(C)/24549/2019	M/S VENKATA PANDURANGA CONSTRUCTIONS-MP	SUKANTA KUMAR DALAI
63	16884/2019 WP(C)/24551/2019	M/S VENKATA PANDURANGA CONSTRUCTIONS-MP	SUKANTA KUMAR DALAI
64	16885/2019 WP(C)/19823/2015	BASUDEV NAYAK-MP	M/S.GYANESWAR SATPATHY
65	16886/2019 WP(C)/24555/2019	M/S VENKATA PANDURANGA CONSTRUCTIONS-MP	SUKANTA KUMAR DALAI
66	16887/2019 WP(C)/24557/2019	BALAKRUSHNA MOHANTY-MP	SUKANTA KUMAR DALAI
67	16888/2019 WP(C)/24560/2019	BALAKRUSHNA MOHANTY-MP	SUKANTA KUMAR DALAI
68	16889/2019 WP(C)/24562/2019	BALAKRUSHNA MOHANTY-MP	SUKANTA KUMAR DALAI
69	16890/2019 WP(C)/24564/2019	SUBASH CHANDRA MOHANTY-MP	SUKANTA KUMAR DALAI
70	16891/2019 WP(C)/24567/2019	SUBASH CHANDRA MOHANTY-MP	SUKANTA KUMAR DALAI
71	16892/2019 WP(C)/24568/2019	SUBASH CHANDRA MOHANTY-MP	SUKANTA KUMAR DALAI
72	16893/2019 WP(C)/24570/2019	SUBASH CHANDRA MOHANTY-MP	SUKANTA KUMAR DALAI
73	16894/2019 WP(C)/24571/2019	SUBASH CHANDRA MOHANTY-MP	SUKANTA KUMAR DALAI
74	16895/2019 WP(C)/24573/2019	SUBASH CHANDRA MOHANTY-MP	SUKANTA KUMAR DALAI
75	16896/2019 WP(C)/24575/2019	SUBASH CHANDRA MOHANTY-MP	SUKANTA KUMAR DALAI
76	16897/2019 WP(C)/24578/2019	RAJ KUMAR PATTNAIK-MP	M/S. BIKRAM CHANDRA GHADAI
77	16898/2019 WP(C)/24577/2019	THE ORISSA RETIRED POLICE OFFICERS WELFARE ASSOCIATION-MP	MR.ROBI SHANKAR PATTNAIK
78	16899/2019 WP(C)/24580/2019	M/S GUDDU BRICKS-MP	M/S.N.SAHANI
79	16900/2019 WP(C)/24584/2019	SUBAS CH.SAHOO-MP	MALAY RANJAN BEHERA
80	16901/2019 WP(C)/15925/2019	UNION OF INDIA-MP	MR.A.K.BOSE, ASGI,OHC
81	16902/2019 WP(C)/4114/2014	PRABHANJAN MOHAPATRA-MP	M/S.SOUMYA MISHRA
82	16903/2019 WP(C)/24397/2019	SUBAL SENAPATI-MP	M/S.B.N.PANDA
83	16904/2019 WP(C)/18695/2019	DR.BIJAY KUMAR BEHERA-MP	SAMEER KUMAR DAS
84	16905/2019 WP(C)/24592/2019	BALAKRUSHNA MOHANTY-MP	SUKANTA KUMAR DALAI
85	16907/2019 WP(C)/24596/2019	ABHIMANYU JENA-MP	M/S.SUBHRANSU BHUSAN MOHANTY
86	16908/2019 WP(C)/9725/2019	SITA ROUT-MP	M/S.SANTOSH KUMAR SAMANTARAY
87	16909/2019 WP(C)/24597/2019	SHUBHASHMITA DAS-MP	M/S.RAMA CHANDRA JENA
88	16910/2019 WP(C)/23645/2015	SRIMATI NAYAK-MP	M/S.DINESH KU PANDA
89	16911/2019	MALAYA RANJAN MAHANANDA-MP	M/S.JAYDEV SENGUPTA

90	WP(C)/789/2016 16912/2019	LAXMIDHAR RANA-MP	M/S.M.R.DHAL
91	WP(C)/10799/2019 16913/2019	APOLLO HOSPITAL ENTERPRISES AND PHARMACY EMPLOYEES UNION-MP	M/S.BANNOJI KUMAR MISHRA
92	WP(C)/22460/2019 16914/2019	SAMAL BARRAGE KARMAC-MP	M/S.ADITYA N.DAS
93	WP(C)/8673/2007 16915/2019	LABHA GANDA @ LABHA TANDI-MP	M/S.PRASANNA KU.MISHRA
94	WP(C)/24606/2019 16916/2019	LABHA GANDA @ LABHA TANDI-MP	M/S.PRASANNA KU.MISHRA
95	WP(C)/24606/2019 16917/2019	KUNJALATA DAS-MP	M/S.SANTANU KU.SARANGI
96	WP(C)/24607/2019 16918/2019	ISPAT LABOUR UNION-MP	M/S.DEBENDRA MOHANTA
97	WP(C)/20674/2019 16919/2019	M/S.STEEL AUTHORITY OF INDIA(SAIL)-MP	M/S.BANOJA KU.PATTANAIK
98	WP(C)/24614/2019 16920/2019	MALAY KISHORE NAYAK-MP	M/S.BISWABIHARI MOHANTY
99	WP(C)/24618/2019 16921/2019	SANKAR DALAI-MP	M/S.H.N.MOHAPATRA
100	WP(C)/24620/2019 16922/2019	NATHA NAIK-MP	TANMAY MISHRA
101	WP(C)/4156/2004 16923/2019	NATHA NAIK-MP	TANMAY MISHRA
102	WP(C)/4157/2004 16924/2019	BALABHADRA JENA-MP	M/S.P.C.ACHARYA
103	WP(C)/24624/2019 16925/2019	PRADEEP KUMAR MISHRA-MP	M/S.DEBARAJ MOHANTY
104	WP(C)/24629/2019 16926/2019	SURESH PADHAN-MP	M/S.RABINDRA NATH PRUSTY
105	WP(C)/24630/2019 16927/2019	SABITA SAHU-MP	M/S.SABYASACHI MISHRA
106	WP(C)/24631/2019 16928/2019	DR.SIBA PRASAD PANIGRAHI-MP	M/S.BIBHU PRASAD DAS
107	WP(C)/17816/2019 16929/2019	M/S.WOOD WORLD-MP	M/S.RAJENDRA KU.PRADHAN
108	WP(C)/3980/2018 16930/2019	GOPINATH BISWAL-MP	M/S.MANOJ KU.MOHANTY
109	WP(C)/4301/2010 16931/2019	M/S.ODISHA ENERGY DISTRIBUTION AND CONSTRUCTION WORKERS UNION-MP	M/S.SOMNATH MISHRA
110	WP(C)/6370/2018 16932/2019	JAGAT BANDHU JENA-MP	SUPRIYA PATRA
111	WP(C)/24657/2019 16933/2019	NALIN CHANDRA GIRI-MP	SUPRIYA PATRA
112	WP(C)/24659/2019 16934/2019	TARUN KU.BISWAS-MP	AMAR KUMAR MOHANTY
113	WP(C)/24660/2019 16935/2019	JAHARLAL MOHANTY-MP	M/S.N.SAHANI
114	WP(C)/696/2019 16936/2019	SWAYAM PRAKASH JENA-MP	SUPRIYA PATRA
115	WP(C)/24661/2019 16937/2019	SASWATI BAL-MP	SUPRIYA PATRA
116	WP(C)/24662/2019 16938/2019	BIREN MITRA MEMORIAL WOMENS COLLEGE-MP	M/S.MANMAYA KU.DASH
117	WP(C)/24663/2019 16939/2019	RUPASHREE PATTANAYAK-MP	M/S.SUBRAT PANDA
118	WP(C)/11321/2017 16940/2019	SITAKANTA SAHOO HAREKRUSHNA-MP	SUPRIYA PATRA
119	WP(C)/24669/2019 16941/2019	B.SURYA PRAKASH RAO-MP	M/S.BIMBISAR DASH
120	WP(C)/24676/2019 16942/2019	K.HARIDARSAN-MP	M/S.BIMBISAR DASH
	WP(C)/24681/2019		

121	64/2019 ARBP/41/2018	M/S.USHA PROJECTS(INDIA)PVT.LTD.-MP
122	324/2019 RVWPET/258/2018	KISHORE KU.BEHERA-MP
123	327/2019 CONTC/2048/2019	SUKANTA CHANDRA DAS-MP
124	344/2019 CRLMP/1308/2019	SANTOSH KUMAR PATRA-MP
125	450/2019 TRP(C)/260/2019	RITESH SHARMA-MP
126	1242/2019 BLAPL/4870/2019	CHITTARANJAN NAYAK @ PODA-MP
127	1245/2019 BLAPL/1063/2019	BASUDEV BEHERA-MP
128	1246/2019 BLAPL/1951/2019	BASUDEV BEHERA-MP
129	1247/2019 BLAPL/1057/2019	BASUDEV BEHERA-MP
130	1248/2019 BLAPL/1953/2019	BASUDEV BEHERA-MP
131	2112/2019 ABLAPL/16882/2019	AJIT KUMAR BEHERA@AJIT BEHERA@GAGAN-MP
132	2113/2019 ABLAPL/15997/2019	S.K.FARID@APPU-MP
133	16906/2019 WP(C)/16045/2019	PRAHALLAD ROUT-MP